

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR**

**FEEDBACK INFRA PRIVATE LIMITED  
OPERATING IN INFRASTRUCTURE SERVICES AT**

**CO: Gurugram RO: Mumbai, Hyderabad, Bangalore, Bhubaneswar & Gandhinagar**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS										
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Feedback Infra Private Limited CIN- U74899DL1990PTC040630									
2.	Address of the registered office	311, 3rd Floor, Vardhaman Plaza Pocket 7, Plot No. 6, Sector 12, Dwarka, New Delhi, Delhi, India, 110078									
3.	URL of website	<a href="https://www.feedbackinfra.com/">https://www.feedbackinfra.com/</a>									
4.	Details of place where majority of fixed assets are located	As per the Audited Financial statements of FY 2022-23 the corporate debtor does not have any immovable assets and the fixed assets majorly consists of laptops, softwares, cars located at various offices.									
5.	Installed capacity of main products/ services	The Corporate Debtor is involved in providing complete suite of Strategic, Project Advisory, Engineering and Project Management services across Transportation, Energy & Social Infrastructure (water, waste management and Environment). It operates throughout the country as well as with Central Govt agencies, Multilateral agencies like World Bank, ADB and AIIB.  It also has a growing presence in the International Markets primarily the developing markets in Africa and South-East Asia. Such experience spans across 40 countries.									
6.	Quantity and value of main products/ services sold in last financial year	Turnover of corporate Debtor is as follows: (Rs in Crores) <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Particulars</th> <th style="text-align: center;">FY 2021-22</th> <th style="text-align: center;">FY2022-23</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Standalone</td> <td style="text-align: center;">203.98</td> <td style="text-align: center;">199.98</td> </tr> <tr> <td style="text-align: center;">Consolidated</td> <td style="text-align: center;">659.08</td> <td style="text-align: center;">772.94</td> </tr> </tbody> </table> <p>Currently the corporate debtor is having an overall exposure of 128 live Projects in various verticals which are as follows-</p> <ul style="list-style-type: none"> <li>➤ Advisory -14</li> <li>➤ Design &amp; Engineering- 43</li> <li>➤ Project Management Contracts -71</li> </ul>	Particulars	FY 2021-22	FY2022-23	Standalone	203.98	199.98	Consolidated	659.08	772.94
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Standalone	203.98	199.98									
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		<p>The Company has wholly-owned subsidiaries namely:</p> <ul style="list-style-type: none"> <li>• Feedback Highways OMT Private Limited (FHOMT) -currently dealing in Revenue Assurance (user fee Collection contracts)</li> <li>• Feedback Power Operations &amp; Maintenance Services Private Limited (FPOMS)- engaged in providing operations and maintenance services for energy assets across generation technologies in India, Africa, and South-East Asia.</li> <li>• Dubai Consultants- Located in Dubai, the company provides fully integrated architecture, structural engineering, landscape and construction management services.</li> <li>• PT Feedback Infra, Jakarta (PTFI) - Located in Jakarta, engaged in Consulting Engineering, operations and maintenance services.</li> <li>• Feedback Infrastructures Services Nepal Limited- Located in Nepal, engaged in Consulting Engineering, operations and maintenance services.</li> </ul>
7.	Number of employees/ workmen	2,045 (as on the date of Insolvency Commencement)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<p>May be obtained by sending an Email at- <a href="mailto:feedbackinfra.cirp@gmail.com">feedbackinfra.cirp@gmail.com</a></p> <p>or</p> <p><a href="https://www.feedbackinfra.com/financial-information.php">https://www.feedbackinfra.com/financial-information.php</a></p> <p>or</p> <p><a href="https://ibbi.gov.in/en/claims/claim-process/U74899DL1990PTC040630">https://ibbi.gov.in/en/claims/claim-process/U74899DL1990PTC040630</a></p>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<p>May be obtained by sending an Email at- <a href="mailto:feedbackinfra.cirp@gmail.com">feedbackinfra.cirp@gmail.com</a></p> <p>or</p> <p><a href="https://www.feedbackinfra.com">https://www.feedbackinfra.com</a></p>
10.	Last date for receipt of expression of interest	02-04-2024
11.	Date of issue of provisional list of prospective resolution applicants	05-04-2024
12.	Last date for submission of objections to provisional list	10-04-2024
13.	Date of issue of final list of prospective resolution applicants	15-04-2024
14.	Date of issue of information memorandum, evaluation matrix	15-04-2024



	and request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	15-05-2024
16.	Process email id to submit Expression of Interest	feedbackinfra.cirp@gmail.com

**SD/-**  
**CA RAJNEESH KUMAR AGGARWAL**  
Resolution Professional of  
Feedback Infra Private Limited  
Reg. No: IBBI/IPA-001/IP-P00886/2017-2018/11483  
C-60, 3rd Floor, C-Block Community Centre, Janak Cinema Complex, Janak Puri  
New Delhi, National Capital Territory of Delhi, 110058  
AFA Valid upto - 7<sup>th</sup> December, 2024

Date: 11.03.2024  
Place: New Delhi  
Email: feedbackinfra.cirp@gmail.com

